

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 36813/2013

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR
(With prayer for interim relief)

Respondent(s)

Date : 21/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kuldeep Yadav, Adv.
Mr. Ayush Negi, Adv.
Mr. Yash Pal Dhingra , Adv.

For Respondent(s)

Mr. Ashok Kumar Singh , Adv.

UPON hearing the counsel the Court made the following
O R D E R

the
position and report

Ld. Counsel for the respondent has stated that he has filed counter affidavit today itself. Office shall verify the position and report accordingly.
List again on 31.7.2014.

Mg

(M K HANJURA)
Registrar

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.07.24
10:27:44 IST
Reason: